

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
INDORE BENCH AT AHMEDABAD**

ITEM No. 7
Appeal/13(MP)2021

Order under Section 252(3)

IN THE MATTER OF:

Bhisham Mercentile LLP
V/s
ROC Gwalior

.....Applicant

.....Respondent

Order delivered on ..24/06/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

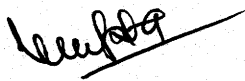
For the Applicant : Advocate, Mr. Masoom Shah

ORDER

This is a new appeal filed under Section 252(3) of the Companies Act, 2013 seeking revival of the name of the Company which is struck off by ROC.

Let appeal be served on ROC and Income Tax Department.

List on 19.07.2021



(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

-SD-

(DR DEEPTI MUKESH)
MEMBER (JUDICIAL)